

## C I R C U L A R

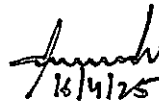
Ref – Office Circular No. C.S. / Miscellaneous / 2352,  
dated 24/04/2024.

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All the staff members, Advocates, all Bar Associations, Litigants and Canteen Owners are hereby informed that the Hon'ble the Chief Justice, has been pleased to relax the condition prohibiting the use of single use plastic water bottles in High Court premises, until further orders, on the condition that the person carrying the single use plastic bottle shall take appropriate precautions for its disposal and shall not carry / take the said water bottles in Court Rooms / Halls.

The above directions should be scrupulously followed. Violation of said directions will be viewed seriously.

HIGH COURT, ORIGINAL SIDE }  
BOMBAY, 16<sup>th</sup> APRIL, 2025 }

  
16/4/25  
REGISTRAR GENERAL  
HIGH COURT, BOMBAY.  
